



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Nov/202122/13

DATED: 07/12/2021

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Nov/202122/13 dated 07/12/2021 of Norms Committee - V for the year 2021-22 was held on 07/12/2021 under the Chairmanship of Amiya Chandra, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi
2	P. Kumar,Assistant Section Officer	Directorate General of Foreign Trade, Delhi
3	KulDEE Singh,Technical Authority	Technical Consultant,DGFT
4	ramasrey lal,Technical Authority	Technical Consultant,DGFT
5	NAND Lal,Technical Authority	Technical Consultant,DGFT
6	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00250816AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 12.11.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Yukon Extremes Loose fit Insulated Parka (Men) (Style No. 104476) Made of 100% Nylon Cordura Coated Woven Fabric, GSM 235, (Tolerance + or – 10%)	20,000 (Nos.)	100% Nylon Cordura Coated Woven Fabric, width 57 Inches +/- 5% GSM 235 (Tolerance + or – 10%)	115187 Sq. Mtr.
		100% Nylon Woven Dot TPU Laminated Fabric, width 58 Inches +/- 5% GSM 182 (Tolerance + or – 10%)	3064 Sq. Mtr.
		80% Cotton, 20% Polyester Bedford Woven Corduroy Fabric, width 60 Inches +/- 5% GSM 356 (Tolerance + or – 10%)	1585 Sq. Mtr.
		100% Nylon Taffeta Lining Fabric, width 57 Inches +/- 5% GSM 73 (Tolerance + or – 10%)	166758 Sq. Mtr.
		100% Polyester Tricot Knitted	3685

Lining Fabric, width 62 Inches +/- 5% GSM 201 (Tolerance + or – 10%)	Sq. Mtr. 2298 Sq. Mtr.
100% Polyester Pile 100% Modacrylic Backing, width 58 Inches +/- 5% GSM 900 (Tolerance + or – 10%)	15600 Kg.
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	2 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00260465AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Afflatus International vide their application dated 21/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended

Ladies Shorts (STYLE No. 974775) Made of 55% Linen, 45% Viscose Dyed Woven Fabric, GSM 195 (Tolerance + or – 10%)	7607 (Nos.)	55% Linen, 45% Viscose Dyed Woven Fabric, GSM 195 (Tolerance + or – 10%)	14378 Sq. Mtr.
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Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00269331AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 29/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Girls Dress (Style no.FAGWD00040SM22) Made of 98% Cotton 2% Spandex Woven Printed Fabric GSM 125	31284.0 (Nos.)	98% Cotton 2% Spandex Woven Printed Fabric GSM 125 (Tolerance + or – 10%)	50055 Sq. Mtr.

(Tolerance + or – 10%)

Girls Dress (Style no. FAGWD00043SM22)	18516.0 (Nos.)	98% Cotton 2% Spandex Woven Dyed Fabric GSM 125	29625 Sq. Mtr.
Made of 98% Cotton 2% Spandex Woven Dyed Fabric GSM 125		(Tolerance + or – 10%)	

(Tolerance + or – 10%)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00251014AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Afflatus International vide their application dated 13/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Trouser (STYLE No. 975079)	3258 (Nos.)	100% Linen Dyed Woven Fabric, GSM 160 (Tolerance + or – 10%)	8732 Sq. Mtr.

Made of 100% Linen Dyed Woven Fabric, GSM 160 (Tolerance + or – 10%)			
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Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00260927AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 22/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Trouser (STYLE No. 103159)	2380 (Nos.)	59% Cotton, 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric, GSM 271 (Tolerance + or – 10%)	5307 Sq. Mtr
Made of 59% Cotton, 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric, GSM 271 and 95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance + or – 10%)		95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric GSM 230	1856 Sq. Mtr.

(Tolerance + or – 10%)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	6 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00271888AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 01/12/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Trouser (Style no.PTR2204634) Made of 80% Cotton 19% linen 1% Elastane Dyed Woven Fabric , GSM 200 (Tolerance + or – 10%)	6722.0 (NOS.)	80% Cotton, 19% Linen 1% Elastane unbleached RFD Woven Fabric, GSM 200 (Tolerance + or – 10%)	17746 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00251137AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Afflatus International vide their application dated 13/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Blouse (STYLE No. 974748) Made of 100% Linen Dyed Woven Fabric, GSM 160 (Tolerance + or – 10%)	11959 (Nos.)	100% Linen Dyed Woven Fabric, GSM 160 (Tolerance + or – 10%)	34291 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	8 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved

Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00261620AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 01/10/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Voyage Jacket (women) (Style No. 588220) Made of 100% Cotton, Twill Fabric, GSM 237 (Tolerance + or – 10%)	10,000 (Nos.)	100% Cotton woven, Twill Fabric, width 52 inches +5%, GSM 237 (Tolerance + or – 10%)	37,825 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	9 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00271892AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 01/12/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
<p>Mens Shirt Jacket (STYLE No.78J5826)</p> <p>Made of 79% Cotton 20% Post Consumer Recycled Cotton 1% Elastane Denim Woven Fabric GSM 424</p> <p>(Tolerance + or – 10%)</p>	6150.0 (Nos.)	<p>79% Cotton 20% Post Consumer Recycled Cotton 1% Elastane Denim Woven Fabric GSM 424</p> <p>(Tolerance + or – 10%)</p>	17220 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	10 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00255471AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 17/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee

approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Men Shirt Full Sleeve (STYLE No. 102418) Made of 60% Polyester, 40% Cotton Dyed Woven Fabric, GSM 170 (Tolerance + or – 10%)	1966 (Nos.)	60% Polyester, 40% Cotton Dyed Woven Fabric, GSM 170 (Tolerance + or – 10%)	7864 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	11 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00261669AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 22/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Camping Jacket (Men)	5,000	85% Polyester, 15% Cotton	20,099

(Style No. 589302) Made of 85% Polyester, 15% Cotton, Fabric, GSM 198 (Tolerance + or – 10%)	(Nos.)	woven, Fabric, Width 55 inches +/-5%, GSM 198 (Tolerance + or – 10%)	Sq. Mtr.
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Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	12 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00257874AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 18/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Relaxed Fit Flannel Sherpa lined Shirt Jacket (Men) (Style No. 105430)	1,00,000 (Nos.)	100% Cotton Yarn Dyed Woven Flannel Fabric, width 57 Inches +/- 5% GSM 280 (Tolerance + or – 10%)	4,08,280 Sq. meter

Made of 100% Cotton Flannel Fabric, GSM 280, (Tolerance + or – 10%)	100% Polyester Sherpa Knitted Fabric, width 59 Inches +/- 5% GSM 320 (Tolerance + or – 10%)	1,66,525 Sq. meter
	100% Nylon Taffeta Lining Fabric, width 60 Inches +/- 5% GSM 70 (Tolerance + or – 10%)	1,17,043 Sq. meter
	65% Polyester 35% cotton Fabric, width 65 Inches +/- 5% GSM 175 (Tolerance + or – 10%)	28,133 Sq. meter
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>		

Case No.	13 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00261683AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 18/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Bomber Jacket (Men) (Style No. 586580) Made of 53% Linen, 47% Cotton, Fabric, GSM 205 (Tolerance + or – 10%)	5,000 (Nos.)	53% Linen, 47% Cotton, Indigo Woven Fabric, Width 54 inches +/-5%, GSM 205 (Tolerance + or – 10%)	16250 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	14 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00227790AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 27/10/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Long Sleeve Work Shirt (Men) (Style No: 102538)	75,000 (Nos.)	58% Cotton 39% Polyester 3% Spandex Woven Canvas Fabric, Width 57 Inches +/- 5%	217500 (SQM)

Made of 58% Cotton 39% Polyester 3% Spandex Canvas Fabric, GSM 170 (Tolerance + or – 10%)	GSM 170 (Tolerance + or – 10%)	
	100% Polyester Knitted Mesh Fabric, Width 60 Inches +/- 5% GSM 107 (Tolerance + or – 10%)	13425 (SQM)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	15 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00258554AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. **Afflatus International** vide their application dated 19/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Trouser (STYLE No. 975078) Made of 55% Linen 45% Viscose Dyed Woven Fabric,	9452 (Nos.)	55% Linen 45% Viscose Dyed Woven Fabric, GSM 195 (Tolerance + or – 10%)	27883 (SQM)

GSM 195 (Tolerance + or – 10%)			
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Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	16 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00261689AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 22/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
French Military Coat (Women) (Style No. 594472) Made of 72% Rayon, 26% Nylon, 2% Polyester Fabric, GSM 176	5,000 (Nos.)	72% Rayon, 26% Nylon, 2% Polyester, Woven Dobby Fabric, width 57 inches +/-5%, GSM 176 (Tolerance + or – 10%)	19,677 (SQM)
		100% Cotton Lining Fabric,	10,948

(Tolerance + or – 10%) width 51 inches (SQM)
 +/-5%, GSM 62
 (Tolerance + or – 10%)
 45% Bemberg, 55% 3,860
 Polyester Dobby Twill (SQM)
 Lining Fabric, width 52
 inches +/-5%,
 GSM 79
 (Tolerance + or – 10%)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	17 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00232797AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 29/10/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
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Relaxed Fit Canvas Work Pant (Men) (Style No. 103109)	30,000 (Nos.)	59% Cotton, 39% Polyester, 2% Spandex Woven Canvas Fabric, Width 57 Inches +/- 5% GSM 270 (Tolerance + or – 10%)	75,011 Sq. meter
Made of 59% Cotton, 39 % Polyester, 2% Spandex Canvas Fabric, GSM 270, (Tolerance + or – 10%)		65% Polyester, 35% Cotton, Woven Fabric, Width 65 Inches +/- 5% GSM 166 (Tolerance + or – 10%)	13,621 Sq. meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	18 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00260176AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 20/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Boys Jacket with Hood (STYLE No. SB7722)	2036 (Nos.)	85% Polyester, 15% Cotton Dyed Woven Fabric, GSM 210	2586 (SQM)

Made of 85% Polyester, 15% Cotton Dyed Woven Fabric, GSM 210 with 100% Nylon Dyed Woven Fabric, GSM 77 with 74% Acrylic 14% Polyester, 12% Modacrylic Dyed knitted Fabric, GSM 920 and 72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric, GSM 920 (Tolerance + or – 10%)	(Tolerance + or – 10%)	100% Nylon Dyed Woven Fabric, GSM 77 (SQM)	2077
		74% Acrylic 14% Polyester, 12% Modacrylic Dyed knitted Fabric, GSM 920 (Tolerance + or – 10%)	143 (SQM)
		72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric, GSM 920 (Tolerance + or – 10%)	61 (SQM)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	19 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00265993AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
<p>Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 26/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as</p>	

per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Girls Top (Style no.FAGWS00010SM22)	13032.0 (NOS.)	99% Cotton 1% Spandex Woven Printed Fabric GSM 122 (Tolerance + or – 10%)	8080 (SQM)
Made of 99% Cotton 1% Spandex Woven Printed Fabric GSM 122 (Tolerance + or – 10%)			
Girls Shorts (Style no.FAGWS00010SM22)	13032.0 (NOS.)	99% Cotton 1% Spandex Woven Printed Fabric GSM 122 (Tolerance + or – 10%)	11600 (SQM)
Made of 99% Cotton 1% Spandex Woven Printed Fabric GSM 122 (Tolerance + or – 10%)			
Girls Top (Style no.FAGWS00009SM22)	12516.0 (NOS.)	50% Cotton 50% Viscose Woven Yarn Dyed Fabric, GSM 115 (Tolerance + or – 10%)	7626 (SQM)
Made of 50% Cotton 50% Viscose Woven Yarn Dyed Fabric, GSM 115 (Tolerance + or – 10%)			
Girls Shorts (Style no.FAGWS00009SM22)	12516.0 (NOS.)	50% Cotton 50% Viscose Woven Yarn Dyed Fabric, GSM 115 (Tolerance + or – 10%)	11800 (SQM)
Made of 50% Cotton 50% Viscose Woven Yarn Dyed Fabric, GSM 115 (Tolerance + or – 10%)			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	20 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00247623AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 10/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Yukon Extremes Insulated Hood (Men) (Style No. 104519)	15,000 (Nos.)	100% Nylon Cordura Woven Coated Fabric, width 57 Inches +/- 5% GSM 235 (Tolerance + or – 10%)	7,601 Sq. meter
Made of 100% Nylon Cordura Woven Coated Fabric, GSM 235, (Tolerance + or – 10%)		80% Cotton, 20% Polyester Bedford Woven Corduroy Fabric, width 60 Inches +/- 5% GSM 356 (Tolerance + or – 10%)	2,858 Sq. meter
		100% Nylon Taffeta	6,787

Lining Fabric, width 57 Inches +/- 5% GSM 73 (Tolerance + or – 10%)	Sq. meter
100% Polyester wadding, width 60 Inches +/- 5% GSM 150 (Tolerance + or – 10%)	7,430 Sq. meter
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	21 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00260463AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Afflatus International vide their application dated 21/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Romper (STYLE No. 975059) Made of 55% Linen, 45%	1260 (Nos.)	55% Linen, 45% Viscose Dyed Woven Fabric, GSM 160 (Tolerance + or – 10%)	3780 (SQM)

Viscose Dyed Woven Fabric, GSM 160 (Tolerance + or – 10%)			
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Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	22 / NC/5/MEET/Nov/202122/13
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202122/ 13 and 07/12/2021
HQ File Number	HQRNORM APPLY 00268725AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Decision: M/s. Afflatus International vide their application dated 29/11/2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Jacket with Hood (Style no. 2104999) Made of 100% Linen Yarn Dyed Woven Fabric, GSM 160 (Tolerance + or – 10%)	1773.0 (NOS.)	100% Linen Yarn Dyed Woven Fabric, GSM 160 (Tolerance + or – 10%)	5399 (SQM)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.